

Central Administrative Tribunal  
Principal Bench: New Delhi

RA No. 280/97 in OA No. 2043/97

New Delhi, this the 15<sup>th</sup> day of January, 1998

Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)  
Hon'ble Shri N. Sahu, Member (A)

Dr (Mrs) V.J. Celine,  
Qr. No. D-11/332, Vinay Marg,  
Chanakyapuri, New Delhi. ....Review applicant

(By Advocate: Shri C. Hari Shankar)

vs.

Union of India through

1. The Secretary,  
Ministry of Health & Family Welfare,  
Department of Health, Nirman Bhawan,  
New Delhi.
2. Delhi Administration through  
The Secretary,  
Delhi Administration,  
5, Shamnath Marg, Delhi.
3. Dean Moulana Azad Medical College,  
New Delhi.
4. Dr. V. Srinivasan,  
Professor of Physiology,  
Department of Physiology, JIPMER,  
Pondicherry.
5. Dr. (Mrs.) Krishna Deswal,  
Professor of Physiology,  
Department of Physiology,  
Moulana Azad Medical College,  
New Delhi. ....Respondents

(By None)

O R D E R (By circulation)

Dr. Jose P. Verghese, Vice-Chairman (J)-

We are not inclined to interfere with our order passed on 1.10.1997 at the instance of this review petition. The order against which review is sought is an interim order and the OA wherein the said interim order has been passed is still pending before this court for final disposal. In case we interfere by this review petition,

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this court will have to pass an order setting aside the interim order passed by us on 1.10.1997 which we are afraid, we cannot do at the instance of this review petition.

Review petition merits dismissal. There shall be nor order as to costs.

Naresh

(N.Sahu)  
Member (A)

(Dr. Jose P. Verghese)  
Vice-Chairman (J)

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